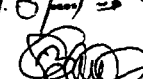
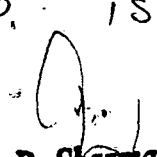


# In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/MP, No. 334 /1993 (in OA. No. 216/93)

Nawal Kishore Meens Versus U.O. & O.S.

| Date of Order                                             | Orders                                                                                                                                                                                                                                                                                                                                             |
|-----------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                                           | <p>This is an M.P. (in C.P. No. 30/93 in OA. No. 216/93) for Early hearing of the C.P. No. 30/93. It is in order.</p> <p>21/6</p> <p>21/6</p>                                                                                                                                                                                                      |
| <p>23/6</p> <p><del>28/6</del></p> <p><del>28/6</del></p> | <p>24.6.93.</p> <p>Mr J.K. Kaushik - Counsel for the applicant</p> <p>Register at Court for admission on 23/6/93 along with CP 38/93 at 27/6/93</p> <p></p> <p>REGISTRAR<br/>C.A.T. JAIPUR</p>                                                                |
| <p>23/6/93</p>                                            | <p>Mr. J. K. Kaushik - Counsel for Applicant</p> <p>M.P. is rejected.</p> <p><br/>(O. P. Sharma)<br/>Administrative Member</p> <p><br/>(D. L. Mehta)<br/>Vice-Chairman</p> |